



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,16th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
19	WP(C)/3692/2021 (FIRST ITEM) FIXED	IMRAN SHA CHOUDHARY <b>Versus</b> THE PUNJAB NATIONAL BANK AND 2 ORS.	MR. P BOIRAGI MR. S J SARMAH	SC, PNB
20	WP(C)/28/2021 FIXED	BONDITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. S S SAIKIA	SC, APSC SC, PERSONNEL DEPT.
<b>WITH</b>				
21	WP(C)/5169/2020	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
<b>WITH</b>				
22	WP(C)/5248/2020	BONANI PRIYA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
23	WP(C)/3753/2021 FIXED	PARTHAPRATIM PHUKAN <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, PNB
<b>ORDERS</b>				
24	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
25	I.A.(Civil)/1120/2021 FIXED in WP(C)/575/2020	HINDUSTAN PAPER CORPORATION LTD. OFFICERS AND SUPERVISORS ASSOCIATION AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. U K NAIR MR R SINGHA MS.P SAHARIA	GA, ASSAM MR. P N GOSWAMI (SC, ASIDCL, R3, R4) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, INCOME TAX

**WITH**  
WP(C)/575/2020

HINDUSTAN PAPER CORPORATION LTD.  
OFFICERS AND SUPERVISORS  
ASSOCIATION AND 2 ORS.

MR. K N CHOUDHURY  
MR. U K NAIR  
MR R SINGHA

MR S SARMA (R-6)  
MR. P K ROY (R-4,5)  
MR P CHOUDHURY  
MR H K HAZARIKA (R-8)  
ASSTT.S.G.I.  
MR. V. SIBAL  
MR. A GAYAN, LEARNED  
CGC (R-1)  
SC. EPFO  
SC, INCOME TAX

**Versus**  
THE UNION OF INDIA AND 7 ORS.

**HEARING**

26 Mat.App./56/2018  
WITH LCR

SRI DILIP DAS  
**Versus**  
SMTI RUPALI KAKOTI

MRS. K DEKA  
MR. S P CHITTAWAT  
MS. L TALUKDAR

MR. S BORTHAKUR  
MR. K K KALITA  
MR. S RANA  
MS. P BORAH  
MR. I RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 16/08/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021  
2) MS. D GHOSH 11-08-2021 To 16-08-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 16/08/2021

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1)	MR. L P SHARMA	12-07-2021	To 08-10-2021
2)	MS. D GHOSH	11-08-2021	To 16-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**ITEM NO. 14 WILL BE TAKEN UP  
THROUGH PHYSICAL HEARING**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

**ITEM NO. 13 HAS BEEN TRANSFERRED TO COURT NO. 1]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>				
15	CRL.A(J)/52/2019 FIXED	RAJU KOHAR <b>Versus</b> THE STATE OF ASSAM	MR. B BARUAH MR. L R MAZUMDER	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
41	Bail Appln./1935/2021 B/O	MOYNUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
<b>MOTION</b>				
42	Crl.Rev.P./177/2021 B/O	KAHINUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TALUKDAR	PP, ASSAM
<b>HEARING</b>				
43	Crl.Pet./977/2019 P/H, WITH OFFICE NOTE, LCR 2 FILES, FIXED	PANKAJ DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N N B CHOUDHURY MR. A HUSSAIN	PP, ASSAM
44	Crl.Rev.P./218/2020 WITH LCR 1 FILE, B/O	SATISH DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR. P KR KALITA	MS. B BARUAH MR. N K MURRY PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
38	Cont.Cas(C)/242/2021 FIXED	SAMNUR ALI <b>Versus</b> PHANINDRA ZIDUNG	DR. B AHMED MR. R A CHOUDHURY	
39	WP(C)/3698/2021 FIXED	ALMINA KHATUN @ ALMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR	SC, ELEM. EDU GA, ASSAM SC, AG
40	WP(C)/3830/2021 B/O	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 16/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
25	WP(C)/1087/2021 FIXED	SOFIUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, HEALTH
26	WP(C)/3841/2021 B/O	NABAJYOTI PATOWARY AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
27	WP(C)/3844/2021 B/O	ABU MD. RAFIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. M R CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
<b>ORDERS</b>				
28	WP(C)/314/2019 B/O	HELMINA KHATUN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
29	Cont.Cas(C)/442/2019 B/O	TRAILOKYA KALITA <b>Versus</b> ANURAG GOYEL AND ANR.	MR. S S BAROOAH MR. C BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR. A PHUKAN
30	WP(C)/7400/2019 B/O	RATI RAM ARAY <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
31	WP(C)/2808/2021 B/O	TARKA BAHADUR CHETI @ TARKABAHADUR CHETRY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. P N GOSWAMI SC, INDUSTRIES AND COMMERCE

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LEAVE NOTE OF ADVOCATES FOR 16/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MS. D GHOSH    | 11-08-2021 | To | 16-08-2021 |





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
28	WP(C)/3723/2021 FIXED	RABIA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, PNRD GA, ASSAM
29	WP(C)/3793/2021 B/O	MD. JONAB ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	SC, PNRD
30	WP(C)/3810/2021 B/O	NURUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S Ali MR K DAS	SC, IWT
31	WP(C)/3843/2021 B/O	HINDUSTAN OFFSET PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM
<b><u>ORDER NO STEPS</u></b>				
32	WP(C)/2817/2021 FIXED	ON THE DEATH OF ALI MAHAMMAD BEPARI HIS LEGAL HEIRS MOMENA BIBI AND 9 ORS <b>Versus</b> M/S ORIENTAL INSURANCE CO LTD AND 2 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	
<b><u>ADMISSION</u></b>				
33	WP(C)/3559/2020 FIXED (AT 3.00 PM)	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
<b><u>ORDERS</u></b>				
34	I.A.(Civil)/301/2021 B/O in WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A

**WITH**  
WP(C)/2321/2014

PURBATTAR YDUOG HANDICRAFT CO-  
OPERATIVE SOCIEITES LTD.  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR D DAS, SR.ADV.  
MR.J I BORBHUIYA  
S BEGUM  
MRS.F BEGUM  
P HAZARIKA  
MR.L MOHAN  
MRS.K H CHOUDHURY  
MR.R ALI  
MR. K MOHAMMED  
M CHOUDHURY

M HAZARIKA  
GA, ASSAM  
MR.D SAIKIA  
SR. ADDL A.G. ASSAM  
SC, G M D A

35 WP(C)/2200/2021  
FIXED

TABHLIGHI MARKAJ, GHONIWALA AND  
ANR  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

DR. B AHMED  
MR K UDDIN  
MR. A K AZAD

MR. T U LASKAR  
GA, ASSAM  
MR. N DHAR  
MS. U BARUAH  
SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 16/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 12**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	AB/2360/2021 B/O	RABIN MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
<b>BAIL HEARING</b>				
55	AB/1985/2021 FIXED	SHAHID ALI @ SHAHID DEWANI <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MRS B B AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
52	Bail Appln./1808/2021 FIXED	HAMED ALI @ HAMID ALI @ HAMIDUL <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. S H ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - I, III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021  
TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 16/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 16-08-2021 TO 20-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
22	WP(C)/8380/2019 B/O	M/S. AGRICULTURAL SERVICE <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR N J DUTTA MR. K D SARMA MS. M DUTTA MR S B SINHA	S N SARMA MR. K KALITA MS. S GHOSH ASSTT.S.G.I.
<b>MOTION</b>				
23	WP(C)/3707/2021 FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. R SINGHA	SC, WATER RESOURCE
<b>ADMISSION</b>				
24	WP(C)/1065/2021 CAVT. NO.01532/021, FIXED	JIABUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, CO OP MR M J QUADIR MR. K MIRA MR S S ISLAM FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 16/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MS. D GHOSH	11-08-2021	To	16-08-2021